

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:30.08.2012
INCOME FROM TICKET CANCELLATION
Ramasubbu Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have earned huge amount of money on account of ticket cancellation charges;
- (b) if so, the details thereof and the amount earned during the last three years;
- (c) whether the Railways have any proposal to reduce the cancellation charges or reduce the advance reservation period from the existing four months to relieve the burden of common man;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3009 BY SHRI S. S. RAMASUBBU TO BE ANSWERED IN LOK SABHA ON 30.08.2012 REGARDING INCOME FROM TICKET CANCELLATION

(a) & (b) : Cancellation charges are levied at the time of cancellation of tickets. Cancellation charges are accounted under the head "Miscellaneous Coaching Receipts" and are not captured separately. Miscellaneous coaching receipts for the last three years are as under:-

Year	Misc. Coaching Receipts (`Rs in Crores)
2009-10	408.57
2010-11	488.43
2011-12	564.72

(Provisional)

(c) At present there is no such proposal.

(d) Does not arise.

(e) Advance reservation period has been increased to four months to enable passengers to plan their journey well in advance. Further, cancellation of ticket involves two transactions i.e, one for booking and another for cancellation. This results in additional workload for the staff. Therefore, cancellation charge is being collected only to cover the operating cost of issuing tickets.